

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1558  
ANSWERED ON:07.08.2006  
COMMITTEE REPORT ON SUICIDE OF FARMERS .  
Bhargav Shri Girdhari Lal;Saradgi Shri Iqbal Ahmed

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) Whether a Committee appointed by the Government to probe the causes of growing suicide cases by farmers has submitted its report;
- (b) If so, the details thereof; and
- (c) The action taken thereon? ANSWER

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a) to (c): The Central Government has not constituted any committee exclusively to probe the causes of growing suicide cases by farmers. At the instance of the Prime Minister's Office (PMO), a Fact Finding Team was constituted by the Planning Commission to, inter alia, find out the factors leading to rural distress in the Vidarbha region of Maharashtra and to study the existing relief packages announced by the State Government, and to recommend necessary measures for addressing the issue of rural distress. The Team has given various recommendations such as provisions for distribution of appropriate seeds, advisory and extension services, waiver of institutional credit, disciplining unlicensed money lenders, streamlining institutional credit flow, water harvesting and conservation, regional development plans, procurement and pricing, value addition of cotton, empowerment of farmer growers, setting up contributory fund and self help groups, and crop insurance.

The Prime Minister alongwith Agriculture Minister visited the Vidarbha region of Maharashtra during 30th June to 1st July, 2006 and announced a detailed package of assistance to the affected districts which, inter alia, contains provision for ex-gratia assistance from the Prime Ministers National Relief Fund, debt relief to farmers, enhanced credit flow, interest waiver, assured irrigation facilities, seed replacement and cropping intensity, watershed development, horticulture development, micro irrigation, extension services, and subsidiary income opportunities. Actions are underway for implementation of the package. The PMO as well as Ministry of Agriculture is regularly reviewing the progress of implementation to ensure that the benefit of the announced package reaches the needy farmers fully and expeditiously.

In pursuance of the directives of the PMO, a Planning Commission team alongwith officials of the Government of Kerala visited Wayanad district of the State from 7th to 11th June, 2006, to study the problems pertaining to agricultural distress in the district and suggest remedial measures. The team submitted its report to the Planning Commission which is being examined.